

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3024
ANSWERED ON:24.04.2012
CONSUMPTION OF HEROIN
Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per the United Nations World Drug Report 2011, India is the biggest consumer of drugs including heroin and out of 40 tonnes production of heroin in South Asia, nearly 17 tonnes is consumed in India only;
- (b) if so, the details thereof;
- (c) the quantity of drugs seized during each of the last three years and the current year; State-wise; and
- (d) the steps taken by the Government to curb the abuse of drugs in the country and also to strengthen the Narcotics Control Bureau?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): United Nations World Drug Report- 2011 does not contain a reference to consumption of 17 tonnes of Heroin in India only.
- (c): As per the report of Narcotics Control Bureau, the details of seizure of major narcotic drugs in the country, for the last three years and the current year are given below:-

Year Total Qty. of
drugs seized (in kg)

2009	215142.23
2010	180069.75
2011	122487.58
2012	9732.26

(Till date)

(d): Various steps have been taken to check, detect and prevent illicit trafficking in Narcotic Drugs and Psychotropic substances and strengthening of the Narcotics Control Bureau, which, among others include the following:-

- (i) Improved coordination among the various Drug Law Enforcement Agencies including border guarding forces.
- (ii) Strengthening of the intelligence apparatus to improve the collection, analysis and dissemination of operational intelligence.
- (iii) Implementing a scheme of monetary rewards for information leading to seizures of Narcotic drugs to informers and officers.
- (iv) Intensive preventive and interdiction efforts along known drug routes.
- (v) Strict surveillance and enforcement at import and export points.
- (vi) Strict enforcement of provisions of Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985.
- (vii) Increased international co-operation, for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs and Psychotropic Substances and Precursor Chemicals.
- (viii) Financial assistance is being provided to eligible States for strengthening their narcotic units.
- (ix) Monetary rewards for information leading to seizures of Narcotic drugs/destruction of illicit crops to informers and officers are being provided.
- (x) Strengthening of Narcotics Control Bureau has been taken up in a phased manner by sanctioning 477 posts in various capacities. Three Dy. Director Generals Regional Offices at Delhi, Kolkata and Mumbai have been set up. Two new Zonal Units at Bangalore and Patna and four sub-zones at Mandi, Madurai, Bhubaneswar and Dehradun have been set up.